

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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|--------------------|---|----------------------------------|
| IA/MA/IBA/CP/CA No | : | MA/1175/2019 IN CP/1044/2019 |
| NAME OF PETITIONER | : | MM Mehraj Thahira Fathima |
| NAME OF RESPONDENT | : | Mountain Estates Pvt Ltd & 4 Ors |
| SECTION | : | Rule 11 of NCLT |

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| IA/MA/IBA/CP/CA No | : | CP/1044/2019 |
| NAME OF PETITIONER | : | Najma Meeran & 3 Ors |
| NAME OF RESPONDENT | : | Mountain Estates Pvt Ltd & 4 Ors |
| SECTION | : | Sec 59 of CA 13 |

MA/1175/2019 IN CP/1044/2019

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CP/1044/2019

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ORDER

Mr. Thriyambak Kannan, Advocate represents that he is coming into this matter on change of vakalath for the Petitioner. Ms. Geetanjali, Advocate for Aiyar & Dolia for R1, Mr. Arun C Mohan, Advocate for R3 & R4 and Mr. B.Dhanaraj, Advocate for R2 are present through Video Conferencing Platform.

It is represented by the Ld. Advocate for the Petitioner that the connected matters have been listed on 12.03.2021 and in the circumstances seeks for the matters to be listed on the same date.

Taking into consideration the said representation, let the matter be listed on **12.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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